

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2013 &**  
**IA NO. 133 OF 2016**

**Dated: 27<sup>th</sup> February, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Sathavahana Ispat Limited**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Sriranga  
Ms. Sumana Naganand  
Ms. Pratiksha Mishra for R.2

**ORDER**

List this matter for hearing on **28.03.2018**, as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

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